

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.07.2022 (MONDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 753 of 2021	The State Trading Corporation of India Vs. Ganesh Benzoplast Ltd.	Uday Gupta	Ami Jain Siddhartha Vimal Kirti
2.	Comp. App. (AT) No. 74 of 2022 & I.A. No. 1435 of 2022	Lico Foods Products Pvt. Ltd. & Anr. Vs. The Registrar of Companies New Delhi & Haryana & Anr.	Alok Kr. Palai	
3.	Comp. App. (AT) No. 110 of 2022	Sharmila Shetty Vs. B & A Ltd. And Ors.	Dhrupad Das	
4.	Comp. App. (AT) No. 112 of 2022	DD Finance and Holdings Pvt. Ltd. Vs. Registrar Of Companies NCT Of Delhi & Haryana	Shirya Maini	
5.	Comp. App. (AT) No. 117 of 2022	Payaash Capital (Singapore) Pte. Ltd. Vs. Trinity Alternative investment Managers Ltd. &Ors.	Kinjal Sheth	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 549 of 2021	Shalibadhra Exports Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande Resolution Professional for Royal Refinery Pvt. Ltd. & Ors.	Harsh Singhal	Nishant Bishnoi Srishti Prabhakar- R2 & R3 Tanushree Sogani Atishay Jain-R4
7.	Comp. App. (AT) No. 73 of 2020	Chawla & Choudhary Trading Company Pvt. Ltd. & Ors. Vs. Gulshan Kumar Chawla	Atul Sharma	U.K. Singhal Drishti Grover

8.	Comp. App. (AT) No. 87 of 2022	Religare Enterprises Ltd. Vs. Malvinder Mohan Singh & Ors.	Sandeep D. Das	
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For Hearing

9.	Comp. App. (AT) (Ins) No. 657 of 2020 (PH)	Punjab National Bank Vs. Supriyo Kumar Chaudhuri & Ors.	Avinash Mohapatra	Swati Dalmia-R1 Shikhar Singh-R2
10.	Comp. App. (AT) (Ins) No. 572 of 2021	BKFC & Co Vs. Transparent Energy System Pvt. Ltd. & Anr.	L.B. Rai	Rohit Gupta-R1 Udita Singh-R2
11.	Comp. App. (AT) (Ins) No. 808 & 809 of 2021	JSP Projects Pvt. Ltd. Vs. SAM Business Continuity Services	Sunil K Jain	Minakshi Jyoti
12.	Comp. App. (AT) No. 66 of 2022 & I.A. No. 1222 of 2022	Pradeep Kumar Aggarwal Vs. Spark Engineering Pvt. Ltd. & Ors.	Vijay Nair	Anju Jain Hitesh Sachar

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) Hon'ble Mr. Barun Mitra, Member (Technical)

For Hearing

13.	Comp. App. (AT) (Ins) No. 241 of 2022 & I.A. No. 842 of 2022 (PH)	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd. With	Shlok Chandra	Ajay Gaggar Rakhi P. Paul Robin Sirohi
14.	Comp. App. (AT) (Ins) No. 242 of 2022 (PH)	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd. With	Shlok Chandra	Ajay Gaggar Rakhi P. Paul Robin Sirohi
15.	Comp. App. (AT) (Ins) No. 243 of 2022 (PH)	Principal Commissioner of Income Tax, Dibrugarh & Anr. Vs. Assam Company India Ltd.	Shlok Chandra	Rakhi P. Paul Rakhi P. Paul Robin Sirohi

16.	Comp. App. (AT) (Ins) No. 346 of 2021 & I.A. No. 1933 of 2021 (PH)	Rahul Arunprasad Patel Vs. Invesco Asset Management (India) Pvt. Ltd. & Anr.	Heena George	Prakruti Josh adhika Gautam-R1 Ishan Shah-R2 Karan Valecha
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Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**